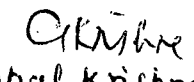


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C. A. T. Bench, JAIPUR

Date of Order	Orders
11-1-96	OA No. 47/95 with MA Nos. 575/95 and 560/95 Mr. S. K. Jain, Counsel for the applicants Mr. A. Rafiq, Counsel for respondents nos 1 & 2. Mr. Ajay Rastogi, Counsel for respondents 3 & 4. The learned counsel for the applicants seeks permission to withdraw the OA with liberty to file a fresh OA. The Permission is granted as prayed for. The OA has been dismissed as having been withdrawn. Since the related OA has been dismissed as withdrawn, MA Nos 575/95 & 560/95 also stand dismissed.  (D. P. Sharma) member (A)  (Gopal Krishna) vice chairman Central Administrative Tribunal Jaipur Bench, JAIPUR Considered that no further action is required to be taken & The Case is hereby assigned to Record.  Dy. Secy. (Recd.) Section Officer Dist. No. 2000/Kaper (Judicial)

Recd
Shyam
14/1

Copy issued to
Sh Ajay Rastogi
& Sh M. Rafiq
vide 6396, 6397
dt 24/1/96

5/96